NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/ /2016

COMPANY APPLICATION NUMBER TCA/1/2014

NAME OF THE APPLICANT(S)

: Dr. MAM Ramaswamy Chetiar of Chettinad

Charitable Trust

NAME OF THE RESPONDENT(S)

: M/s Chettinad Coal Washeries Private Limited

UNDER SECTION

: 74(1) read with 73(4) of the Companies Act, 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D R. Prithviray Pandian

(Gor) P. NENKATAVARADAN

Counsel for

Appli Cant

(for) AR. Ramanathan (for) Vedha Bagath Sigh

Respondent

G-SATHISH KUMAR)

ORDER

Shri R Prithviraj Pandian, counsel for applicant present and filed Ca-1/2016 for bringing LRs of the deceased applicant, Dr M A M Ramaswamy Chettiar. Shri G Satish Kumar, representing counsel for respondent present and prayed time for filing counter. Time extended at request. Put up on 13.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)